

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8013/2012

(From the judgement and order dated 23/03/2012 in CRLW No.487/2011, of The HIGH COURT OF PATNA)

STATE OF BIHAR & ORS.

Petitioner(s)

VERSUS

RAJMANGAL RAM

Respondent(s)

(With appln(s) for permission to file additional documents,exemption from filing O.T. and office report)

WITH

SLP(Crl) NO. 159-160 of 2013

(With appln. for stay and permission to place addl. documents on record and office report)

(For final disposal)

SLP(Crl) NO. 9300 of 2012

(With appln. for stay and permission to place addl. documents on record and office report)

(For final disposal)

Date: 10/02/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. Ranjit Kumar, Sr. Adv.

in SLP(Crl.)No.

Mr. Gopal Singh, Adv.

8013/12 & 159-160/13

Mr. Manish Kumar, Adv.

& Respt. in SLP(Crl.)

No.9300/12

In SLP(Crl.)No.

Mr. Arunabh Chowdhury, Adv.

9300/12

Mr. Ashish Jha, Adv.

Mr. Gainilung Panmei, Adv.

Ms. Karma Dorjee, Adv

Mr. Jayant Mohan, Adv.

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For Respondent(s) Mr. H.P. Raval, Sr. Adv.

in SLP(Crl.)No.

Mr. Ajit Kumar, Adv.

8013/2012

Mr. Avinash Kumar, Adv.

in SLP(Crl.)No.

Mr. Rajiv Dutta, Sr. Adv.

159-160/13

Mr. Ajit Kumar, Adv.

Ms. Deepali Dwivedi, Adv.

Mr. Avinash Kumar, Adv.

Mr. Siddharth Dutta, Adv.

Mr. Dushyant Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. Ranjit Kumar, learned senior counsel appearing on behalf of the petitioners-State in SLP(Crl.)No.8013/2012 & SLP(Crl.)Nos. 159-160 of 2013, Mr. H.P. Raval, learned senior counsel appearing on behalf on behalf of the respondent in SLP(Crl.)No. 8013 of 2012 and Mr. Rajiv Dutta, learned senior counsel appearing on behalf of the respondent in SLP(Crl.)Nos. 159-160 of 2013.

Hearing concluded.

Judgment reserved.

List SLP(Crl.)No. 9300 of 2012 after decision in SLP(Crl.)No. 8013/2012 and SLP(Crl.)Nos. 159-160 of 2013.

[Madhu Bala]
Court Master

[Savita Sainani]
Assistant Registrar